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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
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| 1. | R. VIDHYASHANKAR R. ASHOK KUMAR | Counsel for Respondents |  |
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| 2. | PREETHI. S. ARASU for RAJAGOPAL & RAGHUNATHAN Advocates | Counsel for Petitioners |  |
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ORDER

Counsel representing both the parties are present. In CA 72/2017, counsel for petitioner is directed to cause service of notice to the proposed respondents and file proof of service of notice alongwith an affidavit by the next date of hearing.

Put up on 23.06.2017 at 10.30 A.M.

B.c.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)